



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

14 [ITA/9/2023](#) DEPUTY COMMISSIONER OF INCOME TAX,
Versus
TOOR FINANCE COMPANY LIMITED

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025
23)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
24)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025

25)	MRS. B GOGOI	30-01-2025	To	04-02-2025
26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025